

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO.3

Excise Appeal No.1077 of 2009

(Arising out of OIA-305--302-RAJ--RAJ-2009-COMMR-A—RAJ dated 25/03/2009 passed by Commissioner of CUSTOMS-KUTCH (GANDHIDHAM))

C.C.E.-Kutch (gandhidham)

.....Appellant

Central Excise & Service Tax Commissionerate, Central Excise Bhavan Plot No. 82, Sector 8, Gandhidham(Kutch), Gujarat

VERSUS

Ajanta Manufacturing Ltd

.....Respondent

Orpat Nagar, 8-A National Highway,
Village-Vandhiya, Post-Samakhiali, Nr. Surajbari Bridge, Taluka-Bhachau,
KUTCH, GUJARAT

APPEARANCE:

Shri R P Parekh, Superintendent (AR) for the Appellant
None appeared for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
 HON'BLE MEMBER (TECHNICAL), MR. RAJU**

Final Order No. A/ 10917 /2022

DATE OF HEARING: 01.08.2022
DATE OF DECISION : 01.08.2022

RAMESH NAIR

The revenue has filed the miscellaneous application for withdrawal of the appeal on the ground of monetary limit accordingly, the appeal is dismissed as withdrawn.

(Dictated & Pronounced in the open court)

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**